

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2465**  
TO BE ANSWERED ON 10<sup>TH</sup> DECEMBER, 2024

**ASSISTANCE TO AFFECTED FARMERS**

2465. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has assessed the extent of the losses faced by farmers in Manipur due to their inability to work on fields during the ongoing crisis and if so, the details thereof;
- (b) whether the Government has taken or plans to take measures to compensate farmers for their losses vis-à-vis the crisis, including financial assistance or other forms of support to address the affected farmers in Manipur; and
- (c) if so, the details thereof and if not, the reason therefor and whether the Government is considering introducing specific plans to assist affected farmers in Manipur?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (c): Agriculture is a state subject, however, Government of India is implementing a comprehensive range of schemes and programmes keeping in view present and future requirements of the agriculture sector and socio-economic upliftment of farmers. These schemes and programmes are applicable to all States/UTs including Manipur and encompass entire spectrum of agriculture including credit, insurance, income support, infrastructure, crops including horticulture, seeds, mechanization, marketing, organic and natural farming, farmer collectives, irrigation, extension, procurement of crops from farmers at minimum support prices, digital agriculture etc.

In August 2023, Ministry of Home Affairs, Government of India sanctioned an overall special package of ₹209.45 Crore to the Government of Manipur for running schemes of Relief and Rehabilitation for victims/ persons affected by ongoing law and order crisis. This includes compensatory package for farmers affected by ongoing law and order crisis amounting to ₹38.60 Crores. So far, an amount of ₹31.67 Crores has been released against this as per the request of the Government of Manipur.

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